

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Dated: 06.01.2020**

**NOTICE**

**Take notice that the following matter listed on 07.01.2020 in the Court of Chairperson at 02: 00 PM will not be taken up due to non-availability of the Bench. The next date of hearing will be notified later.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Competition App. (AT) No. 79 of 2018	Hyundai Motor India Ltd.  Vs.  Competition Commission of India & Anr.	Amitabh Kumar	Neha Mishra

**Copy to: -**

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**By Order**

**-sd/-  
Registrar**